

The High Court of Kerala

Kochi- 682 031
Dated-03.9.2019Proceedings

High Court establishment- filling up of the categories of Section Officer (H.G.) / Court Officer (H.G.) and Section Officer / Court Officer, High Court on temporary basis- orders issued.

Read: 1.High Court proceedings No.A5- 18697/2016 dated 27.8.2019
2.High Court proceedings No.A5- 18697/2016 dated 29.8.2019
3.High Court proceedings No.A5- 55277/2018 dated 29.8.2019
4.Rule 21 of the Kerala High Court Service Rules, 2007.

Order No. A5- 65314/2019

The existing vacancies in the category of Section Officer(H.G.) / Court Officer(H.G.), High Court are filled up on temporary basis under the rule read (4) above as follows:

1. Smt.Bindu Mol D.G. (PEN 123597), Section Officer/Court Officer, High Court in the scale of pay of ₹ 36600-79200 is promoted as Section Officer(H.G.)/Court Officer(H.G.), High Court in the scale of pay of ₹ 40500-85000 w.e.f. 28.8.2019 F.N. vice Sri.Anish Babu M.B., Section Officer (H.G.) / Court Officer (H.G.), relieved from the High Court Service as per the High Court proceedings read (1) above, on appointment as temporary Munsiff-Magistrate in the Kerala Judicial Service.

2. Smt.Nesy A.R. (PEN 124364), Section Officer/Court Officer, High Court in the scale of pay of ₹ 36600-79200 now on deputation as Section Officer in the Alternative Disputes Resolution Centre, Ernakulam is promoted as Section Officer(H.G.)/Court Officer(H.G.), High Court in the scale of pay of ₹ 40500-85000 w.e.f. 28.8.2019 F.N. vice Sri.Anirudhan T.K., Section Officer (H.G.) / Court Officer (H.G.) relieved from the High Court Service on appointment as temporary Munsiff-Magistrate in the Kerala Judicial Service as per the High Court proceedings read (1) above. Smt.Nesy A.R. is allowed to continue on deputation.

3. Sri.Rajesh Madhavan U.V. (PEN 123530), Section Officer/Court Officer, High Court in the scale of pay of ₹ 36600-79200 is promoted as Section Officer(H.G.)/Court Officer(H.G.), High Court in the scale of pay of ₹ 40500-85000 w.e.f. 28.8.2019 F.N. vice Smt.Nesy A.R. allowed to continue on deputation.

4. Sri.Gireesh Babu R. (PEN 288701), Section Officer/Court Officer, High Court in the scale of pay of ₹ 36600-79200 now on deputation as Section Officer in the Kerala Administrative Tribunal, Thiruvananthapuram is promoted as Section Officer(H.G.)/Court Officer(H.G.), High Court in the scale of pay of ₹ 40500-85000 w.e.f. 28.8.2019 F.N. vice Sri.Lenin Das K.K., Section Officer (H.G.) / Court Officer (H.G.), relieved from the High Court Service on appointment as temporary Munsiff-Magistrate in the Kerala Judicial Service as per the High Court proceedings read (1) above. Sri.Gireesh Babu R. is allowed to continue on deputation.

5. Sri.Abraham K.T. (PEN 123535), Section Officer/Court Officer, High Court in the scale of pay of ₹ 36600-79200 is promoted as Section Officer(H.G.)/Court Officer(H.G.), High Court in the scale of pay of ₹ 40500-85000 w.e.f. 28.8.2019 F.N. vice Sri.Gireesh Babu R. allowed to continue on deputation.

6. Sri.Biswajith B. (PEN 123534), Section Officer/Court Officer, High Court in the scale of pay of ₹ 36600-79200 is promoted as Section Officer(H.G.)/Court Officer(H.G.), High Court in the scale of pay of ₹ 40500-85000 w.e.f. 29.8.2019 F.N. vice Smt.Suja P., Section Officer (H.G.) / Court Officer (H.G.) appointed as Filing Scrutiny Officer as per the High Court proceedings read (3) above.

7. Smt.Chitra M. (PEN 123593), Section Officer/Court Officer, High Court in the scale of pay of ₹ 36600-79200 is promoted as Section Officer(H.G.)/Court Officer(H.G.), High Court in the scale of pay of ₹ 40500-85000 w.e.f. 30.8.2019 F.N. vice Sri.Vipil Das M., Section Officer (H.G.) / Court Officer (H.G.), relieved from the High Court Service on appointment as temporary Munsiff-Magistrate in the Kerala Judicial Service as per the High Court proceedings read (2) above.

8. Sri.Sabu Mathew (PEN 123540), Section Officer/Court Officer, High Court in the scale of pay of ₹ 36600-79200 is promoted as Section Officer(H.G.)/Court Officer(H.G.), High Court in the scale of pay of ₹ 40500-85000 w.e.f. 31.8.2019 F.N. vice Sri.Biswajith B. (Sl.No.6) relieved from the High Court Service w.e.f. 30.8.2019 A.N. on appointment as temporary Munsiff-Magistrate in the Kerala Judicial Service as per the High Court proceedings read (2) above.

As there is no change of duty involved, the above officers need not take charge in the newly promoted post/ hand over charge of the post. Sri.Biswajith B.(Sl.No.6) who has been relieved from the High Court Service w.e.f 30.8.2019 A.N. is allowed to continue as temporary Munsiff-Magistrate.

The vacancies in the category of Section Officer/Court Officer, High Court are filled up on temporary basis under the rule read (4) above as follows:

9. Sri.Sreejith Joseph (PEN 448050), Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200, vice Smt.Bindu Mol D.G., (Sl.No.1) promoted as Section Officer(H.G.)/Court Officer(H.G) as above. Sri.Sreejith Joseph will take charge as Section Officer/Court Officer from Sri.Ramesh Dev S., Section Officer (H.G.) / Court Officer (H.G.), High Court, forthwith.

10. Sri.Biju T.V. (PEN 449000), Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200, vice Sri.Rajesh Madhavan U.V., (Sl.No.3) promoted as Section Officer(H.G.)/Court Officer(H.G)

as above. Sri.Biju T.V. will take charge as Section Officer/Court Officer from Smt.Mary Ann Thomas, Section Officer (H.G.) / Court Officer (H.G.), High Court, forthwith.

11. Sri.Ani Prasad (PEN 488261), Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200, vice Sri.Abraham K.T., (Sl.No.5) promoted as Section Officer(H.G)/Court Officer(H.G) as above. Sri.Ani Prasad will take charge as Section Officer/Court Officer from Sri.Padmasanan Nair S., Section Officer (H.G.) / Court Officer (H.G.), High Court, forthwith.

12. Sri.Vinod Kumar S. (PEN 456536), Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200, vice Sri.Anil Kumar T.S., Section Officer/Court Officer relieved from the High Court Service on appointment as temporary Munsiff-Magistrate in the Kerala Judicial Service as per the High Court proceedings read (2) above. Sri.Vinod Kumar S. will take charge as Section Officer/Court Officer from Sri.Antony Job T.F., Section Officer / Court Officer, High Court, forthwith.

13. Sri.Rahul N.S. (PEN 448579), Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200, vice Sri.Biswajith B. (Sl.No.6) promoted as Section Officer(H.G)/Court Officer(H.G) as above. Sri.Rahul N.S. will take charge as Section Officer/Court Officer from Smt.Nileena R., Section Officer / Court Officer, High Court, forthwith.

14. Smt.Rajani S. Ganga (PEN 448649), Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200, vice Smt.Chitra M. (Sl.No.7) promoted as Section Officer(H.G)/Court Officer(H.G) as above. Smt.Rajani S. Ganga will take charge as Section Officer/Court Officer from Sri.Radhakrishnan K.R., Section Officer (H.G.) / Court Officer(H.G.), High Court, forthwith.

15. Smt.Subha Chandran (PEN 478508), Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200, vice Sri.Sabu Mathew (Sl.No.8) promoted as Section Officer(H.G)/Court Officer(H.G) as above. Smt.Subha Chandran will take charge as Section Officer/Court Officer from Smt.Manu S., Section Officer / Court Officer, High Court, forthwith.

(By Order)


K. Haripal
Registrar General



To

The persons concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (16 copies)
The Joint Registrars, High Court.
The Deputy Registrars concerned.
The Assistant Registrars concerned, High Court
The Section Heads concerned.
The Confidential Assistants to the Registrars and
the Additional Registrar (General Administration), High Court.
The G(Accounts-I, II & III) Sections, High Court.
✓ The I.T.Section, High Court (**For publishing in the High Court Website**)
The A2, A3, A6, A7 and A8 Seats, High Court.
The Administrative Records Section, High Court.
The File/Stock File.